## THE CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR ORDER SHEET	
APPLICATION NO.:	

Applicant(s)

Advocate for Applicant (s)

Respondent (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

16.05.2007

OA No. 156/2007

Mr. Prahlad Singh, Counsel for applicant.

Heard the learned counsel for the applicant. He submitted that he wants to withdraw this OA with permission to file a duly constituted OA. Permission granted.

The OA is dismissed as withdrawn.

(J.P. SHUKLA) MEMBER (A)

VICE CHAIRMAN

AHQ 🛴